

HIGH COURT OF MANIPUR

Mantripukhri, Imphal – 795002.

CORRIGENDUM

Imphal the 22nd February, 2018

No.HCM/E-43/2016-Estt/Pt-I/Vol-VII In continuation of this High Court's earlier notification No. No.HCM/E-43/2016-Estt/Pt-I/Vol-VII dated 30th January, 2018, for Supply, Install, configure and Commissioning of Projector with Screen, Studio based Video Conferencing (VC) equipment, Desktop based Video Conferencing (VC) equipment, External USB HDD (2 TB) without External Power Adapter, External USB HDD(2 TB) with External Power Adapter and Flatbed Scanner with Automatic Document Feeder for various Sub-ordinate Courts, Jails and MJA, the following change has been made and last date of bid submission and date for opening of technical bids are extended.

In the BOQ, Item at Sl. No. 1.03, **Studio based VC equipment (2)Display Unit** with Quantity 1(one) nos. is changed to Quantity 2(two) nos.

The last date of bid submission and date for opening of technical bids which was fixed on 26th February, 2018 is now extended to 7th March, 2018. The timings for bid submission and opening of technical bids will remain the same.

Sd/-

Central Project Coordinator